

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 22-04-19 TO 26-04-2019

S. NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER	RECEIVED FROM THE PS	TO HON'BLE PRESIDENT	NICE	PRESIDENT/MEMBERS	DATE ON WHICH ORDER DISPATCHED
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	FINAL ORDERS							
1	ST/52694/2015	53584/2018	24/4/2019	25/4/2019				
2	ST/53352-53353/2015	50432-50433/2019	22/4/2019	25/4/2019				
3	ST/55952/2014	50533/2019	18/4/2019	25/4/2019				
4	ST/56044/2014	50534/2019	18/4/2019	25/4/2019				
5	C/53728/2018	50535/2019	18/4/2019	25/4/2019				
6	ST/50852/2015, ST/55113, 55115/2013	50536-50538/2019	18/4/2019	25/4/2019				
7	ST/53905/2014	50539/2019	18/4/2019	25/4/2019				
8	C/50906/2018	50542/2019	18/4/2019	25/4/2019				
9	C/53420/2018	50548/2019	24/4/2019	25/4/2019				
10	C/53680-53681, 54147/2018	50549-50551/2019	24/4/2019	25/4/2019				
	MISC ORDERS							
1	ST/50810/2019	50285/2019	16/4/2019	25/4/2019				
2	ST/50811/2019	50286/2019	16/4/2019	25/4/2019				
3	ST/50835/2017	50299/2019	23/4/2019	25/4/2019				
4	ST/52774/2018	50300/2019	23/4/2019	25/4/2019				
5	ST/50502/2016	50301/2019	24/4/2019	25/4/2019				
6	ST/51900/2017	50307/2019	24/4/2019	25/4/2019				
7	ST/52943/2018	50308/2019	24/4/2019	26/4/2019				
8	C/53499/2014	50309/2019	25/4/2019	26/4/2019				

7 Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

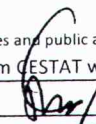
Deputy REGISTRAR

Beer Singh

**WEEKLY DISPATCH STATEMENT
FROM 29-04-19 TO 03-05-2019**

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
FINAL ORDERS				
1	ST/50459/2016	50591/2019	30/4/2019	1/5/2019
STAY/MISC ORDERS				
1	C/54220/2014	50310/2019	26/4/2019	29/4/2019
2	C/50442/2019	50311/2019	29/4/2019	1/5/2019
3	C/50488-50489/2019	50312-50313/2019	29/4/2019	30/4/2019
4	C/50595/2019	50314/2019	29/4/2019	1/5/2019
5	C/50500/2019	50315/2019	29/4/2019	1/5/2019
6	C/50422/2019	50316/2019	29/4/2019	1/5/2019
7	ST/50469/2019	50318/2019	2/5/2019	2/5/2019
8	ST/50436/2019	50319/2019	2/5/2019	2/5/2019
9	ST/50570/2019	50329/2019	2/5/2019	2/5/2019
10	ST/50589-50590/2019	50330-50331/2019	2/5/2019	2/5/2019

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				 Deputy REGISTRAR
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Beer Singh